GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3308 ANSWERED ON:31.08.2012 PASSPORT FOR GOVERNMENT EMPLOYEES Tagore Shri Manicka

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to issue passport to Central Government employees and their family members through their respective offices;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) No.
- (b) Does not arise.
- (c) Since the issue of passports is a Central subject and was allotted to the Ministry of External Affairs under the Transaction of Business Rules, the issuance of passports in India is done solely by Ministry of External Affairs through designated Passport Issuing Authorities, which are MEA Headquarters (CPV Division), 37 Passport Offices, Andaman & Nicobar Islands Administration and Missions/Posts abroad. Hence, passports to Central Government employees and their family members will continue to be issued by these designated Passport Issuing Authorities.